

to take the initiative.

[Translation]

SHRI CHANDUBHAI DESHMIKH (Bharuch): Mr. Speaker, Sir, the attitude of the Gujarat Government towards Adivasis who are born in jungles, pass the whole life in jungles and die in jungles is not proper. The forest department of the Gujarat Government has been committing atrocities on them. A number of Advasi have so far been killed due to these atrocities. Sir a ban has been imposed on the cutting of jungles even then trees worth Rs. 36 crores have been out down leagally and the Government is unable to arrest anybody till day. Our triballs who go and cut bamboos in forest for their livelihood, are killed. This shows how the Government is adopting an apathetic attitude. When out triabls are killed, they are granted one or two thousand, rupees as compensation and if any person meets a sudden death or if he dies after drinking spurious liquorthen the Gujarat Government grants him Rs. 20000 to Rs. 25000 as compensation and this amount is delivered at the victims honsex but nobody bothers for out Adivasis. Mr. Speaker Sir, such incidents are increasing every day in Gujarat. There is a drought in Gujarat today. There is acute searcity of driking water. Our tribals go even to the dense forests in search of a drop of water and sometimes they drink polluted water full of foul smell. In these circumstances, I appeal to the Government of India that out triabls should be given adequate should be given adequate compensation and the problem of drinking water should immediately to sloved.

SHRI HARADHAN ROY (Asansol): Mr. Speaker, Sir, my constituency has a number of Coal Mines, and the level of ground water in that area goes down considerably thus creating an acute problem of drinking water.

The Government of West Bengal have arranged for digging wells in some of the villages and tubewells have also been installed for the purpose of providing drinking water. But even then the water dries up in the wells, and people do not get drinking water. That is why, the West Bengal Government has started the Raniganj Coal Field water supply scheme, but Coal India is creating a lot of problems in implementing this scheme. The water tank can not be made on the ground and there is a provision for laying under ground pipeline, but Coal India says that tanks and pipe lines cannot be made in this area, because this is a subsidence area and for this reason, this provision cannot be implemented here, and they also say that this is artificial coal and even for that reason it cannot be implemented here. Then how can it be made? That is why the proposed expenditure on this project has increased from 5 crore rupees to 20 crore and now it is Rs. 100 crore. This amount should be given to the West Bengal Government by the Centre. I would like to add further in this regard that the Centre should take the steps in this connection and those three steps should be as emergency step, long term step and short term step — so that the West Bengal Government may be able too supply adequate water in this area.

SHRI SUNIL DUTT (Bombay North West): Today is the last day of this session and I congratulate you heartily, that you conducted the session in a proper manner and now only a few hours are left, and I have every hope that you will manage these rest hours also in the same way. I would like to inform the house that the staff of Air Traffic Control Deptt. have been adopting a policy of non cooperation for the last 11 days and as a result of it a number of passengers are facing a lot of difficulties due to delayed movement of flights. These days are holiday session is going on and parents are taking their children for outings.

13.00 hrs.

[English]

The flights are always getting delayed. Besides it, our Government is also getting a loss of Rs. 4-5 crores. Because the air traffic control employees do not allow landing in time and the planes keep moving in the air for 15-20 minutes. Sometimes the passengers have to wait for hours together for take off. The passengers go in the planes but the air traffic control people do not give the O.K. to the planes for the take off. The Government should look into the matter. The demand of the employees of the Air traffic control Deptt. is logical and I think that when both of the sides will sit together on the negotiation table, the matter will definitely be decided.

* HMT Watch Factory migrated employees have been demoted by two grades during adjustment in other units of HMT.

Secondly, 350 HMT employees have been paid only 75 % of the salary during migration period.

Thirdly, officers, supervisors, managers, have been given proper grade, pay and other benefits, but working class people in the Company have been shown discrimination."

[Translation]

Further, I would like to state that three soldiers of the Indo-Tibetan border police summiters have reached Mount Everest at a height of 29000 feet. They sprinkled the water of the Ganges there. I had a wish that these three soldiers would take 'Abejumjum' also with them and by mixing with the water of Ganges, they would have sprinkled it at the Mount Everest. Thus a unique example of secularism and national integration would have been set. I congratulate them heartily through you and through the honorable members.

Earlier, a deputation called on the Deputy Speaker Sahib as well. They are not getting gas connections, their ration cards are not getting prepared, the wife has got a job at one place where as the husband has been posted elsewhere. It is my request that their cases may be considered on humanitarian ground. The situation in Jammu and Kashmir has deteriorated because of the incompetency of the Government. The Government is well aware of the situation that the people have migrated and are still migrating from there but the Government has completely failed to provide them adequate assistance. They are not being given their due rights. It is my request that they should be given their due rights.

MR. SPEAKER: Along with you, all of us heartily greet that Summitteer.

PROF. PREM DHUMAL (Hamirpur): Mr. Speaker, Sir, through you I would like to draw the attention of the Government towards the pitiable condition of those workers of Hindustan Machine Tools who have migrated from Jammu and Kashmir, and are residing in the other parts of the country. The leader of the opposition Shri Advani and I repeatedly wrote letters to the Government but in vain and no attention is being paid to their problems. In short, I would like to present three points before you.

SHRI TARIT BARAN TOPDAR (Barrackpore): Mr. Speaker, Sir, Hannan Mollah Sahib raised the issue of the B.I.F.R. and I think myself with this issue. I would like to tell the House and also Government about the B.I.F.R. organisation. The Government must know about the affairs of this organisation. I shall narrate my experience about it. Once the matter goes into B.I.F.R. they ask whether Rs. 8 crore or 10 crore can